

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

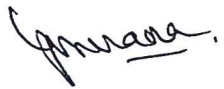
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

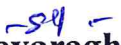
APPLICATION NUMBER :
PETITION NUMBER : TCA/176/CAA/2017
NAME OF THE TRANSFERRE : IMPERIAL CONSULTANTS AND SECURITIES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


P.H. ARVINDH PANDIAN Sr. Counsel.	for the Applicant Company	
for HARISHANKAR MANI		

ORDER

Counsel for the applicant present. Heard. Order is reserved.


S Vijayaraghavan
Member (Technical)

bc


K Anantha Padmanabha Swamy
Member (Judicial)